



सत्यमेव जयते

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भारत सरकार
Government of India

वित्त मन्त्रालय
Ministry of Finance

प्रतिभूति अपीलीय न्यायधिकरण
Securities Appellate Tribunal

अरनेस्ट हाऊस, 14वाँ तल, नरिमन पॉइंट, मुंबई - 400 021
Earnest House, 14th Floor, Nariman Point, Mumbai - 400 021
Tel.: 022-22837062, 022-22021520
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REGISTRAR

Ref. No. SAT/Admn/2020/1339

NOTIFICATION, Date : 12-06-2020

Subject:- Extension of closure of the Tribunal till 30th June 2020 due to lockdown by the Government.

1. In continuation of our earlier Office Order dated 01-06-2020 extending the closure of the Tribunal till 12th June 2020 on account of the lockdown declared by the Government, I have been directed by the Hon'ble Presiding Officer to notify all concerned that the judicial work of the Tribunal shall further remain suspended till 30th June 2020.

2. The Hon'ble Presiding Officer has been pleased to order the following:-

2.1 That the cases fixed for hearing for the period from 15/06/2020 to 30/06/2020 will be adjourned and rescheduled as per the table given below:-

Cases fixed for hearing on 1	Next date of hearing 2
15/06/2020	28/07/2020
16/06/2020	29/07/2020
17/06/2020	30/07/2020
18/06/2020	03/08/2020
19/06/2020	04/08/2020
22/06/2020	05/08/2020
23/06/2020	06/08/2020
24/06/2020	10/08/2020
25/06/2020	11/08/2020
26/06/2020	13/08/2020
29/06/2020	17/08/2020
30/06/2020	18/08/2020
01/07/2020	19/08/2020

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02/07/2020	20/08/2020
03/07/2020	24/08/2020

2.2 Interim orders, if any, which are operating shall remain in force till the next date of hearing.

2.3 The Tribunal will function from 01/07/2020 at 11.30 a.m. to 4.30 p.m. until further orders. On 01/07/2020, 02/07/2020 and 03/07/2020 only urgent cases will be heard.

2.4 Office of the Registry shall function from 01/07/2020 at 11 a.m. to 4.30 p.m. until further orders.

2.5 If any party desires that the appeal may be heard through video conference on the date fixed or on any other date, the party may file an application in advance by adopting Standard Operating Procedures (SOPs) laid down in notification dt. 28/04/2020 and 02/06/2020. Parties are required to contact the Registrar on his cell No. 9834615300 and on Email address : 'registrar-sat@nic.in', who, in turn, will place the matter before the Hon'ble Presiding Officer / Members for appropriate orders

3. This issues by the order of the Hon'ble Presiding Officer, SAT.

Registrar


12-06-2020.
Securities Appellate Tribunal

DATED : 12/06/2020.